

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NOS. 248, 249 & 345 OF 2017**

**Dated: 10<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Torrent Power Limited**

**...Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Deepa Chawan  
Mr. Hardik Luthra  
Mr. Alok Shukla

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Sachin Dubey for R-1  
  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri  
Mr. Amal Nair  
Ms. Adishree for R-2

**ORDER**

These matters could not reach the Bench.

As agreed by learned counsel for the parties, list these matters for hearing on **05.08.2019.**

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

*vt/mkj*